GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA UNSTARRED QUESTION NO.1595 TO BE ANSWERED ON THE 26TH JULY, 2016

LOSSES DUE TO DROUGHT

1595. SHRI Y. S. AVINASH REDDY:

SHRI M.K. RAGHAVAN:

SHRI GUTHA SUKENDER REDDY:

SHRIMATI NEELAM SONKER:

SHRI PRABHAKAR REDDY KOTHA:

SHRI PRATAPRAO JADHAV:

SHRI HARISH MEENA:

SHRI RAMESH BIDHURI:

SHRI R.P. MARUTHARAJAA:

SHRI NALIN KUMAR KATEEL:

SHRI CHANDRAKANT KHAIRE:

SHRI B.V. NAIK:

SHRI M.B. RAJESH:

SHRI ANURAG SINGH THAKUR:

SHRI D.K. SURESH:

SHRI R. GOPALAKRISHNAN:

SHRIMATI RANJANBEN BHATT:

SHRI P.K. BIJU:

Will the Minister of AGRICULTURE AND FARMERS WELFARE ‡ãðŠãäÓã एवं किसान कल्याण ½ãâ¨ããè be pleased to state:

- (a) the quantum and extent of damages caused to agriculture and animal husbandry sectors and loss of human lives due to drought during the current year, State-wise;
- (b) whether the Government has identified chronic drought affected districts of various States of the country, if so, the details thereof, State/UT-wise;
- (c) the details of funds allocated and released by the Union Government to various drought affected States of the country along with the details of relief and compensation provided to the victims during the last three years and the current year, State-wise;
- (d) whether the Government has received many proposals from various States including Karnataka, Andhra Pradesh, Telangana, Maharashtra and Rajasthan for more drought assistance and if so, the action taken by the Government thereon; and
- (e) whether the Government has prepared contingency and long term plans to tackle the drought situation in the entire country and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

‡ãðŠãäÓã एवं किसान कल्याण ½ãâ¨ããÊã¾ã ½ãñâ À㕾ã ½ãâ¨ããè (SHRI S.S. AHLUWALIA)

- (a): No report has been received from any State regarding quantum and extent of damages caused to agriculture and animal husbandry sectors and loss of human lives, due to drought in Financial Year 2016-17.
- (b): State-wise details of Administrative Districts Chronically affected by Drought Conditions, as per Manual for Drought Management 2009, are indicated at **Annexure-I.**
- (c) & (d): Memoranda received from States and details of funds approved from National Disaster Response Fund (NDRF) in the wake of drought, during the years 2013-14, 2014-15 & 2015-16, are indicated in the statement at **Annexure-II**. No Memorandum has been received from any State seeking financial assistance from NDRF in the wake of drought in Financial Year 2016-17.
- (e): Central Research Institute of Dryland Agriculture (CRIDA), in collaboration with State Agricultural Universities, has prepared contingency plans for 614 districts for implementing location specific interventions to sustain agriculture production in the eventuality of any extreme climatic events.

Annexure-I

State-wise details of Administrative Districts Chronically affected by Drought Conditions - As per Manual for Drought Management 2009.

Name of	No. of	Names of Districts	
the State	Districts		
Andhra	08	Anantpur, Chittoor, Cuddapah, Hyderabad, Kurnool,	
Pradesh		Mehboobnagar, Nalgonda, Prakasam	
Bihar	06	Munger, Nawadah, Rohtas, Bhojpur, Aurangabad, Gaya	
Chhattisgarh	01	Khargaon	
Gujarat	12	Ahmedabad, Amreli, Banaskantha, Bhavnagar, Bharuch,	
		Jamnagar, Kheda, Kutch, Mehsana, Panchmahal, Rajkot,	
		Surendranagar	
Haryana	04	Bhiwani, Gurgaon, Mahendranagar, Rohtak	
Jammu &	02	Doda, Udhampur	
Kashmir			
Jharkhand	01		
Karnataka	14	Bangalore, Belgaum, Bellary, Bijapur, Chitradurga,	
		Chickmagalur, Dharwad, Gulbarga, Hassan, Kolar,	
		Mandya, Mysore, Raichur, Tumkur	
Madhya	10	Betul, Datia, Dewas, Dhar, Jhabua, Khandak, Shahdol,	
Pradesh		Shahjapur, Sidhi, Ujjain	
Maharashtra	11	Ahmednagar, Aurangabad, Beed, Nanded, Nashik,	
		Osmanabad, Pune, Parbhani, Sangli, Satara, Solapur	
Odisha	04	Phulbani, Kalahandi, Bolangir,Kendrapada	
Rajasthan	12	Ajmer, Banswada, Barmer, Churu, Dungarpur, Jaisalmer,	
		Jalore, Jhunjunu, Jodhpur, Nagaur, Pali, Udaipur	
Tamil Nadu	08	Coimbatore, Dharmapuri, Madurai, Ramanathapuram,	
		Salem, Tiruchirapali, Tirunelveli, Kanyakumari	
Uttar	06	Allahabad, Banda, Hamirpur, Jalana, Mirzapur, Varanasi	
Pradesh			
West Bengal	03	Bankura, Midnapore, Purulia	
Total	102		

Annexure-II

Assistance approved from NDRF for Drought

(Rs. in crore)

SI. No.	Name of State	Assistance approved from NDRF		
Drought during 2013-14				
1.	Bihar	931.87		
2.	Karnataka	226.57		
3.	Andhra Pradesh	254.54		
Drought during 2014-15				
1.	Haryana	168.87		
2.	Uttar Pradesh	777.34		
3.	Karnataka	200.85		
4.	Maharashtra	1962.99		
5.	Andhra Pradesh	237.51		
Drought during 2015-16				
1.	Karnataka	1540.20		
		723.23		
2.	Chhattisgarh	1276.25		
3.	Madhya Pradesh	2032.68		
4.	Maharashtra	3049.36		
		#		
		#		
5.	Odisha	815.00		
6.	Telengana	791.21		
7.	Uttar Pradesh	1304.52		
		#		
8.	Andhra Pradesh	433.77		
9.	Jharkhand	336.94		
10.	Rajasthan	1193.41		
11.	Uttrakhand	#		

[#] Proposals received from Maharashtra on drought Kharif (supplementary) and drought Rabi and Uttarakhand on drought Rabi, are at various stages of process.
